

**COURT-II**  
**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**Appeal No. 89 of 2014 &**  
**IA no. 167 of 2014 and IA no. 196 of 2014**

**Dated : 27<sup>th</sup> October, 2014**

**In the matter of:**

M/s. Vandana Vidyut Ltd. Raipur & Ors. ... Appellant(s)  
Versus

Chhattisgarh State Electricity Regulatory  
Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Subhash Chandra Sood

Counsel for the Respondent(s) Mr. Girish Gupta, SLDC, CSPTCL

**ORDER**

As the Bench did not assemble today, post the matter for  
hearing on **17.11.2014.**

**COURT MASTER**